

CENTRAL ADMINISTRATIVE TRIBUNAL JABALPUR BENCH
JABALPUR

C APPLICATION NO 104/06

APPLICANT (S) Bhagwan Singh v/s U.C.L.C.T. RESPONDENT (S)

ADVOCATE FOR
APPLICANT (S) Sent, Renu KochharADVOCATE FOR
RESPONDENT (S)

ORDER SHEET

Notes of the Registry

8.3.06

Filed as 7.3.06.

Sd/- E. & J.

List for adjournment
at Bilaspur Court
Circuit Sitting.A.K. Gaur
8.3.06
C.O.

A.K. Gaur

Memo filed
by Shri H.B. Srivastava
R.M. Adv. C.S.
21.8.06

Order of the Tribunal

28.6.2006

Applicant by Smt. Renu Kochhar.

Heard the learned counsel for the
applicant.Issue notices to the respondents to file
the reply.Shri M.N. Banerjee, Standing counsel for
the Railways is present and accepts notices on
behalf of the respondents. The respondents are
directed to file reply within 4 weeks, rejoin-
der if any may be filed within 2 weeks,
thereafter.List the matter for orders in the next
circuit court sitting to be held at Bilaspur.

(A.K. Gaur)

JM

01.09.2006

(Dr. G.C. Srivastava)

VC

Applicant by Smt. Renu Kochhar.

Respondents by Shri H.B. Srivastava.
Heard the parties.The applicant who appeared in person
stated that he does not want to press
this Original Application. Counter reply
has been filed by the respondents in this
case. The same is taken on record.In view of the statement of the
applicant the Original Application is
dismissed as ~~XXXXXX~~ not pressed with a
liberty to the applicant to file a fresh
OA if he still feels aggrieved and so
advised.

(A.K. Gaur)

JM

(Dr. G.C. Srivastava)

VC